

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

O.A. No. 451/95

~~Unknown~~ Dated the 17th of May, 1995.

HON. MR. S.DAS GUPTA, MEMBER(A)
HON. MR. T.L. VERMA, MEMBER(J)

Jagdish Babu Dubey, Senior Electric Foreman(Power)
Northern Railway, Mirzapur, U.P.

Applicant.

Applicant in person.

versus

1. Union of India, through General Manager,
Northern Railway, Head Quarter Office,
Baroda House, New Delhi.
2. D.R.M. Northern Railway, Allahabad.

Respondents.

ORDER (ORAL)

HON. MR. S. DAS GUPTA, MEMBER(A)

Heard the applicant in person. The applicant's grievance is that the two persons at serial No. 22 and 23 of the order at Annexure A-2 are allegedly junior to him, while they have been promoted to the next higher grade, whereas the applicant has not been promoted. The applicant has not filed any document to support his contention that the said persons at serial No. 22 and 23 are actually junior to him. ^{In the absence of} We doubt such a document ~~and~~ we are not in a position to take cognizance of this matter. However, we have seen from the averments that the representation of the applicant dated 24.3.94 regarding his grievance ~~and the said representation~~ has ~~also~~ been forwarded by the D.R.M., Northern Railway, Allahabad to the General Manager(P), Northern Railway, Headquarters by the forwarding letter dated 1.8.94(Annexure A-7). It is stated that this representation has not received any response so far. We therefore, consider it just and proper to direct the respondent No. 1 to

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consider the said representation on merit and dispose of the same by reasoned and speaking order within a period of three months from the date of communication of this order. This application is disposed of at the admission stage. No order as to costs.

J. H. M.
MEMBER(J)

J. H. M.
MEMBER(A)